

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.02.2023**

**COURT OF REGISTRAR**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> |
|---------------|---|---|-------------------------------|
| <b>1.</b>     | I.A. No. 718 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Sibanarayan Chhotray & Ors.<br>Vs.<br>Srabani Construction Pvt. Ltd. & Anr. | Merusagar Samantray           |

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